

Power allocation to Gujarat

905. SHRI PRAVIN NAIK : Will the Minister of POWER be pleased to state :

- (a) whether it is a fact that Government has reduced the unallocated quota of power from the Central Generating Stations to Gujarat;
- (b) if so, the reasons therefor;
- (c) whether the State Government has requested the Central Government to reconsider its decision;
- (d) what is the Central Government's stand thereon;
- (e) by when the original quota is likely to be restored; and
- (f) whether it is a fact that the State faces heavy peaking power shortage and if so, why the unallocated quota of Central Generating Stations has been diverted to other States and when the same is likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The allocation of Gujarat out of power of Central Generating Stations of Western Region was reduced from 31 MW to 'Nil' in January, 2011 as Gujarat was relatively comfortable in regard to power supply position with 6.3% energy shortage and 7.8% peak shortage in April-December, 2010 and was exporting power to the tune of 3214 million unit (MU).

(c) to (e) No request from Gujarat has been received during the year 2011-12 for allocation of unallocated power.

(f) Gujarat continues to remain relatively comfortable in regard to power supply position. During the current financial year (April to June, 2011), the peak power shortage as well as energy shortage in Gujarat was 71 MW (0.7%) and 36 million unit (0.2%) respectively which were least among the States of Western Region and approximately 1840 million unit of electricity was exported by Gujarat.

Allocation of power to Madhya Pradesh from Gadawara power project

†906. MISS ANUSUIYA UIKEY : Will the Minister of POWER be pleased to state :

- (a) whether it is a fact that NTPC is establishing a 4x660 megawatt power project at Gadawara in Narsinghpur district of Madhya Pradesh and the State Government and NTPC have signed a Memorandum of Understanding for this purpose;
- (b) whether the State Government has requested 80 per cent of the electricity generated from this project be allocated to the State;

†Original notice of the question was received in Hindi.

- (c) if so, the action taken by Government so far on this proposal; and
- (d) whether the Central Government would take early decision on this proposal, keeping in view the problem of State like Madhya Pradesh which is facing the power shortage?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The Government of India has already approved allocation of 50% power to Madhya Pradesh from the 2640 MW Gadawara Thermal Power Project being set up by NTPC in the State in phases.

Cost escalation in Sipat Super Thermal Power Project

†907. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

(a) whether the Sipat Super Thermal Power Project of central sector is under construction in Chhattisgarh and if so, the details of the total costs and generation of capacity thereof;

(b) whether this project is running as per time-schedule and if not, the reasons therefor;

(c) the States which would get electricity from the said project and the quantum thereof; and

(d) whether there is escalation in its cost due to construction works running behind the fixed time scheduled and if so, the extent to which the cost has been increased and by when this project would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir. The approved cost of Sipat Super Thermal Power Project, Stage-I (3x660 MW) of NTPC is Rs.8323.39 crores.

(b) The first unit of Stage-I of Sipat Super Thermal Power Project (3x660 MW) in Chhattisgarh was scheduled to be commissioned in April, 2008 and subsequent two units were expected to be commissioned one after another in gaps of ten months each in between commissioning of each of the units. Construction of the project is delayed since M/s Power Machine of Russia, which was awarded the Turbine Generator works, raised additional claims for compensating price variation beyond contractual limit.

(c) Allocation of power from Sipat Super Thermal Power Project, Stage-II of 2x500 MW (these units have been commissioned in May, 2007 and August, 2008) and Sipat Stage-I is as follows:

†Original notice of the question was received in Hindi.